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Notice

By virtue of an affidavit sworn before the **Notary Public Sonepur** on Dated **4th March 2024**, I, **Mr. Champeswar Mishra**, Address **AT- Ainlajhuli, PO- Badikata, PS- Baunsuni, Dist- Boudh** have changed my name from **“Ayushman Mishra”** to **“Champeswar Mishra”**. Henceforth, I shall be known as **“Champeswar Mishra”** for all purposes.

Champeswar Mishra